

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-04-2024 AT 10:30 AM**

**CP (IB) No. 83/95/HDB/2023
IA (IBC) 17/2024 in CP (IB) No. 83/95/HDB/2023
u/s. 95 of IBC, 2016**

IN THE MATTER OF:

National Bank for Agriculture and Rural Development(NABARD)

...Petitioner

AND

Smt. M Chandra Bushanaswamy Reddy

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

IA (IBC) 17/2024

Learned Senior Counsel Shri Raghu Ram, for the counsel on record Mr Harinath Rao, for Financial Creditor present through Video Conference.

Learned Counsel Mr Harsha, for applicant present through Video Conference.

Learned Counsel Ms Rithika Reddy, for applicant present physically.

Mr Chakilam Nagarjunarao, Resolution Professional present physically.

This is an application is to take on record the Resolution Professional report on record.

It is represented by the learned counsel Mr Rohan that the objections are e-filed and also physically filed. It is represented that the copy of the same is not received by the Resolution professional. Le the copy of the same be served to the

Resolution Professional within three days if not so far. For hearing on objections,
matter adjourned to 15.04.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)